

ITEM NO.2

COURT NO.12

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7368-7371/2017

(Arising out of impugned final judgment and order dated 26-09-2016 in APO No. 315/2015 26-09-2016 in APO No. 316/2015 05-12-2016 in APO No. 315/2015 05-12-2016 in APO No. 316/2015 05-12-2016 in RVW No. 57/2016 05-12-2016 in RVW No. 58/2016 passed by the High Court Of Calcutta)

UNITED BANK OF INDIA

Petitioner(s)

VERSUS

UNITED BANK OF INDIA

RETIREES WELFARE ASSOCIATION & ORS.

Respondent(s)

(FOR INTERVENTION/IMPLEADMENT ON IA 40943/2017
FOR INTERVENTION/IMPLEADMENT ON IA 44890/2017
FOR INTERVENTION APPLICATION ON IA 50769/2017
FOR INTERVENTION/IMPLEADMENT ON IA 51316/2017 and IA
No.65142/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 01-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. Rajesh Kumar, Adv.
Mr. Gaurav Kumar Singh, Adv.
Mr. Rakesh Chaurasiya, Adv.
Mr. Bhumit Solanki, Adv.
M/s Mitter & Mitter Co., AOR

For Respondent(s) Mr. V.K. Bali, Sr. Adv.
Mr. Jitendra Sharma, Sr. Adv.
Mr. Arun K. Sinha, AOR
Mr. P.N. Jha, Adv.
Ms. Richa Nayak, Adv.
Ms. Ritu Puri, Adv.
Mr. Aditya Soni, Adv.
Mr. Sumit Sinha, Adv.
Mr. Sinha Shrey Nikhilesh, Adv.
Mr. Harsh B, Adv.

IA 51316/2017 Mr. A.S. Nambiar, Sr. Adv.
 Mr. Sewa Ram, A dv.
 Mr. C.S. Waliya, Adv.
 Mr. P.K. Manohar, AOR

IA 50769/2017 Ms. V. Mohana, Sr. Adv.
 Mr. Rajshekhar Rao, Adv.
 Mr. Kotla Harshvardhan, Adv.
 Ms. Amita Singh Kalkal, AOR
 Ms. Aditi Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
COURT MASTER